

In the Central Administrative Tribunal
Calcutta Bench

OA No.430 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

Madhusudan Nandy

- Vs -

Department of Post

For the Applicant : None

For the Respondents :

Heard on : 27-10-98

Date of Judgement : 27-10-98

O R D E R

None appears on behalf of the applicant. It is found that none appeared on behalf of the applicant on last 2(two) consecutive dates. Thereby, application is dismissed for default.

B.P. Singh
(B.P. Singh)
Member (A)

D. Purkayastha
(D. Purkayastha)
Member (J)